

THE INDUSTRIES (DEVELOPMENT AND
REGULATION) AMENDMENT ACT, 1962

No. 37 OF 1962.

[16th September, 1962]

An Act further to amend the Industries (Development and
Regulation) Act, 1951.

BE it enacted by Parliament in the Thirteenth Year of the
Republic of India as follows:—

Short title. 1. This Act may be called the Industries (Development and
Regulation) Amendment Act, 1962.

Amend-
ment of
First
Schedule. 2. In the First Schedule to the Industries (Development and
Regulation) Act, 1951, in the heading "1. METALLURGICAL INDUSTRIES", 65 of 1951,
under the sub-heading "B. Non-ferrous" for item (1), the following
items shall be substituted, namely:—

"(1) Precious metals, including gold and silver, and their
alloys;

(1A) Other non-ferrous metals and their alloys"
